

FAST TRACK SESSIONS COURT, SEWREE, MUMBAI
IN THE COURT OF HHJ SMT. S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
JUDGEMENT				
1	SESSIONS CASE	100207/2018	The State of Pant Nagar Police Station Vs Bhausahab Hanuman Sawant and 1 Accud.	
EVIDENCE				
2	SESSIONS CASE	100410/2017	AZAD MAIDAN POLICE STATION Vs VISHAL MANOHAR DIWAR AND ORS.03	
3	SESSIONS CASE	100009/2018	The State of Pydhonie Police Station Vs Abubakhar Anif Darbar	
